

which eye care services have been developed in the peripheral sector (Primary Health Centre), intermediate sector (District Hospitals and District Mobile Units) and Central Sector (Medical Colleges, Regional Institutes of Ophthalmology etc.). The 'eye-camps approach' has been adopted through Mobile Units. These Mobile Units organise frequent eye camps in peripheral areas for doing cataract operations.

At intermediate level, District Hospitals have been upgraded. Ophthalmic Surgeons and Ophthalmic Assistance have been provided alongwith ophthalmic equipment to perform cataract surgery.

At Central Sector level, Government of India has so far upgraded the Department of Ophthalmology of 60 Medical Colleges and 10 Regional Institutes of Ophthalmology in the country. They are also performing cataract surgery apart from other activities.

Voluntary Organisations also organises camps for cataract operations. Government of India is giving financial assistance @ Rs. 60 per cataract operations when the Voluntary Organisations are not using Government Mobile Units and Rs. 40 per cataract operation is given to those using Government Mobile Units.

(d) and (e) Further development and strengthening of Community Health Centres and small eye hospitals in the mofussil area as well as sub-divisional areas (Taluk areas) is planned in a phased manner.

[English]

#### Notices to Trinagar Residents

3242. SHRI LAL BAHADUR RAWAL : Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 1689 on August 5, 1991 and state :

(a) the details of cases where the residents of Trinagar were issued with inflated bills much in excess of actual area of the plots by DWS and SDU;

(b) whether any responsibility has been fixed for the lapses on the part of DWS and SDU;

(c) if so, the action taken against concerned officials; and

(d) the steps taken by the Government to issue fresh bills to these residents ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) The Delhi Water Supply and Sewage Disposal Undertaking have reported that no inflated bills in excess of actual area of the plot have been issued. There may be cases of subsequent sub-division of plots leading to reduction in area not approved by the Municipal Corporation of Delhi. Bills are, however, sent on the basis of approved plot size.

(b) to (d) In view of reply given to part (a) above question does not arise.

#### Representations Against Sagar Co-Operative Group Housing Society

3243. SHRI M. V. CHANDRASHEKARA MURTHY : Will the